

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

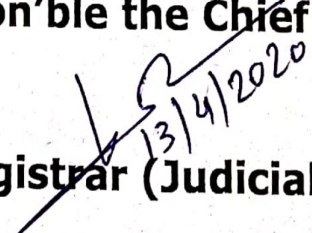
NOTICE

Honourable the Chief Justice has nominated the following Honourable Judges for attending **urgent judicial matters** from their respective residences through Video Conference, irrespective of roster during the present crisis period :

Arrangement for 15th April 2020	
<u>DIVISION BENCH MATTERS</u> CIVIL & CRIMINAL	<u>SINGLE BENCHES MATTERS</u> CIVIL & CRIMINAL
Hon'ble Mr. Justice N.V. Anjaria and Hon'ble Dr. Justice A.C. Joshi	Hon'ble Mr. Justice Ashutosh J. Shastri
	Hon'ble Mr. Justice Biren Vaishnav
	Hon'ble Mr. Justice A.Y. Kogje
	Hon'ble Mr. Justice B.N. Karia
	Hon'ble Mr. Justice V.P. Patel

By Order of the Hon'ble the Chief Justice

Date : 13.04.2020


Registrar (Judicial)